



HON'BLE MS. PRAVIN TRIPATHI
MEMBER
COMPETITION APPELLATE TRIBUNAL.

PROFILE

1. Name of the Officer : PRAVIN TRIPATHI
2. Date of Birth : 23.12.1949
3. Service to which belongs : Indian Audit & Accounts Service
4. Designation : MEMBER
Competition Appellate Tribunal*
(COMPAT).
5. Date of expiry of tenure : 31.12.2014
6. Qualifications : B.A.(Hons.), M.A.
7. Analysis of Experience :
 - Has Rich & Varied experience in Finance, Accounts and Audit spread over a period of 35 years.
 - Held the post of Deputy Comptroller and Auditor General of India. In that assignment, was responsible for determining the policy and methodology of performance audit of all Central Government Companies and Corporations. She was overseeing the process of managing the change from government accounting system to accrual basis of accounting.

- **Handled Finance Operations for the largest Authorities / Corporations like Delhi Development Authority, Municipal Corporation of Delhi.**
- **Brought about significant changes in the accounting Policies of Municipal Corporation of Delhi i.e. adopted the**
- **Accrual basis of Accounting as against the Government system of Accounts.**
- **Delivered focused and speedy results to achieve the vision set forth for a scientific organization i.e. Council of Scientific & Industrial Research having a network of 40 laboratories across the country. Implemented computerized process of accounting in all the units.**
- **As Financial Advisor in the Ministry of Labour and Chairperson of the Board of Trustees of Employees Provident Fund Organization, ensured consensus on investment proposals.**
- **Gained multi-cultural working experience in US, Canadian & Latin American environment.**

***Competition Appellate Tribunal, Jawahar Vyapar Bhawan, S.T.C. Building,
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